

**RAJASTHAN HIGH COURT**

Date - 07.08.2020

**NOTICE**

In supersession of this office Notice No. PA/RG/MISC/2020/1227 dated 28.07.2020, it is hereby notified that hearing of cases at Principal Seat of Rajasthan High Court, Jodhpur shall be conducted both through physical appearance and video conferencing from 10.08.2020 in terms of Notification No. PA/RG/Misc./2020 dated 12.06.2020 and Notification No. PA/RG/Misc./2020 dated 15.07.2020.

By Order

  
Registrar General

No. : PA/RG/MISC/2020/1286

Dated : 07.08.2020

Copy forwarded to the followings for information and necessary compliance:-

1. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/Bench, Jaipur.
2. P.S. to all Hon'ble Judges, Rajasthan High Court.
3. Registrar General, Rajasthan High Court.
4. Advocate General, Rajasthan.
5. Additional Solicitor General, Rajasthan/Assistant Solicitor General, Rajasthan.
6. The Chairman, Bar Council of Rajasthan.
7. President, Rajasthan High Court Advocates Association, Jodhpur.
8. President, Rajasthan High Court Lawyers Association, Jodhpur.
9. President, Rajasthan High Court Bar Association, Jaipur.
10. The Registrar (Admn.)/(Writs)/(Vig.)/(Admn.)/(Rules)/(Class.)/(Exam.)/OSD(F&I)/(CPC)/(Judicial), Rajasthan High Court, Jodhpur & Jaipur Bench, Jaipur and Registrar HQ. at Delhi.
11. Member Secretary, Rajasthan State Legal Services Authority.
12. The Director, Rajasthan State Judicial Academy, Jodhpur.
13. All the Joint Registrars, Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
14. All the Deputy Registrars, Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
15. All the Assistant Registrars/Senior Librarian, Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
16. All the AOJs/AAOs/CAAJOJ, Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
17. AOJ, Classification, Jodhpur/Jaipur Bench, Jaipur.
18. All the Staff Members through the concerning Section/Cell/Branch Incharge for making strict compliance.

  
Registrar General